

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL**

**PRESENT: HON'BLE SHRI BINOD KUMAR SINHA -MEMBER TECHNICAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2019 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO. 422/241/HDB/2019
NAME OF THE COMPANY	Geeta Plyboards Pvt Ltd
NAME OF THE PETITIONER(S)	Kiranmayee Jammula & (03) Others
NAME OF THE RESPONDENT(S)	Geeta Plyboards Pvt Ltd & (05)Others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sachin Sharma (for Y. Sanjay)	A & V	9848765475	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Ravi Reddy	Advocate	9542239039	

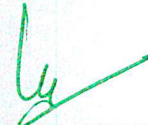
**ORDER**

Counsel representing both sides are present. Time is enlarged for filing counter at request. Put up the matter on 09.12.2019.



**MEMBER TECHNICAL**

Santi



**MEMBER JUDICIAL**